THE BAR COUNCIL OF TAMILNADU & PUDUCHERRY

C. RAJA KUMAR

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R.O.C. No. 4142 of 2021

13.07.2021 Dated

NOTIFICATION NO. 7 OF 2021

It is hereby notified for the general information of the public that the Bar Council of Tamilnadu and Puducherry had passed Prohibitory order vide resolution dated 12.07.2021 against the following advocates, who were borne on the rolls of the Bar Council of Tamil Nadu and Puducherry:-

S. No	NAME	Roll No.	NATURE OF ORDER
1.	Mr. P. Sathish, No.32,Kennedy Street, Moongileari, Pammal, Chennai - 600 075. & Mr. P. Regivines, No.18A/39, Thiruneermalai Road, Kamarajapuram, Anakaputhur, Chennai-600070.		The General Council of the Bar Council passed a resolution on 12.07.2021 prohibiting them from practicing as advocates in all Courts, Tribunals and other authorities in India either in their name or in any assumed name till the disposal of Disciplinary proceedings pending against them by considering the complaint registered against them in Cr.No. 450/2021, under Sections 8(c) and 20 (b) (II) of NDPS Act on the file of Sankar Nagar Police Station, Chennai.

The General Council of the Bar Council passed a resolution on 12.07.2021 prohibiting him from practicing as an advocate in all Courts, Tribunals and other authorities in India either in their name or in any assumed name till Mr. S. Jothiraja, the disposal of Disciplinary proceedings 2. G/409, Ganapathi Ms. 291/2014 pending against him by considering the Nagar. Siluvaipatti Post, complaint registered against him in Cr.No. Thoothukudi 628 200/2021, Under Sections 147, 148, 341, 294(b), 506(ii), 120(b) and 307 IPC on the file of Thalamuthunagar Police Station and the detention order passed by the District Collector, Thoothukudi District in TPDA No. 6618, dated 01.07.2021 detaining him as "Goonda" under Tamilnadu Act No. 14 of 1982.

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